

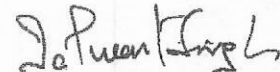
OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs): DELHI

ORDER

The following officials are hereby directed to work as Information Officer-cum-Librarian (Ad-hoc), for the time being for three months w.e.f. the date mentioned against their names in the pay band of Rs.9300-34800/- with Grade Pay Rs.4600/- purely as a stop gap arrangement or till the regular appointments are made as per notified "Delhi District Courts Establishment (Appointment & conditions of Service) Rules, 2012" or any further order in this regard, whichever is earlier. However, such appointment shall not confer any right upon the incumbents to claim either regular appointment or seniority.

S. No.	Name of the Officials & Emp. Code	Parental Cadre	For the period
1.	Ms. Rajni Malhotra (13164)	Judicial Assistant	07.10.2018 TO 06.01.2019
2.	Ms. Geetanjali Bhardwaj / Sharma (13996)	Judicial Assistant	07.10.2018 TO 06.01.2019

However, such appointments are subject to the outcome of Writ Petition (Civil) No. 2786/2010 titled as Babita Rani Vs. District & Sessions Judge & Ors.


(TALWANT SINGH)

District & Sessions Judge (HQs): Delhi

No. 72207-274 /Admn.-I/S&P/2018

Dated, Delhi the 15 OCT 2018

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge East (KKD) / New Delhi (PHC) / South-West (Dwarka) / West (THC) / North-West (Rohini) / South (Saket) / North-East (Karkardooma) / South-East (Saket) / Shahdara (Karkardooma) / North (Rohini).
2. The Principal Judge (HQs), Family Courts, Dwarka Courts, New Delhi.
3. The Officer Incharge (Library), Tis Hazari/Rohini/, Family Courts (Dwarka), Delhi/New Delhi.
4. The DDO/HOO, Accounts Branch, East (KKD) / New Delhi (PHC) / South-West (Dwarka) / West (THC) / North-West (Rohini) / South (Saket) / North-East (Karkardooma) / South-East (Saket) / Shahdara (Karkardooma) / North (Rohini).
5. The Pay & Accounts Office No. VI, Tis Hazari Courts Delhi (Through Accounts Branch, THC, Delhi).
6. The concerned Pay & Accounts Office, Delhi (Through Accounts Branch, THC/Rohini/Saket/ KKD/Dwarka Courts/Family Courts), Delhi/New Delhi.
7. The Personal Office of the undersigned.
8. The Administrative Officer (J), Litigation Branch (Central) / Recruitment Cell (Central), THC, Delhi.
9. The Administrative Officer (J), Recruitment Cell, Central, THC, Delhi
10. The Web Site Committee, THC, Delhi to direct the concerned to upload the same on official website.
11. The Hindi Section, THC, Delhi.
12. The Dealing Official, Personal File/ACR/P&T (Admn. I & II), S&P (Admn II), THC, Delhi.
13. Dealing Official, Establishment Seat, Admin - I, Central, THC, Delhi
14. The Officials concerned.


(TALWANT SINGH)

District & Sessions Judge (HQs): Delhi